

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 150/2023**

IN THE MATTER OF:

Anil Kumar Sastry

...APPLICANT

Versus

Union of India and Ors

...RESPONDENTS

INDEX

S. No.	Document	Pages
1.	Progress Report on behalf of the Karnataka Industrial Area Development Board (Respondent No. 8)	1-3
2.	<u>Annexure R-1</u> True Copy of letter of acceptance dated 10.09.2025 issued by KIADB to M/s Chaitra Civil Ventures LLP	4
3.	<u>Annexure R-2</u> True Copy of Work Order dated 10.12.2025 issued by KIADB to M/s Chaitra Civil Ventures LLP	5-6



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Date: 31.03.2026

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 150/2023

IN THE MATTER OF:

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**PROGRESS REPORT ON BEHALF OF THE KARNATAKA
INDUSTRIAL AREA DEVELOPMENT BOARD (RESPONDENT NO. 8)**

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed to place on record the progress with respect to construction of a Central Effluent Treatment Plant in the Baikampady Industrial Area, Mangalore by the answering Respondent. It is pertinent to reiterate that the instant Original Application pertains to pollution and fish kill in Phalguni river as Mangaluru.
2. It is submitted that following the tender process, a letter of acceptance dated 10.09.2025 was issued to the successful bidder M/s Chaitra Civil Ventures LLP for "*Establishment, Construction and Commissioning of 600 KLD Common Effluent Treatment Plant with ZLD facilities on Turnkey Basis including operation and maintenance of entire system for 05 years at Baikampadi Industrial*

Area, Dakshina Kannada District.” It is submitted that the contract price for the same is Rs.33,74,15,132/- (excluding 18% GST) (Rupees Thirty Three Crores Seventy Four Lakhs Fifteen Thousand One Hundred Thirty Two Only). True Copy of letter of acceptance dated 10.09.2025 issued by KIADB to M/s Chaitra Civil Ventures LLP is annexed herewith as **Annexure R-1**.

3. Thereafter, the said successful bidder has been issued with work dated 10.12.2025 with the following conditions:

1. The work should be executed as per approved designs, specifications, drawings and instructions of the Officer-in-charge of the work.

2. The date of commencement of work will be reckoned from 10.12.2025 & the work should be completed in all respects on or before 09.11.2026 and Defects Liability period including Operation and Maintenance period is 5 years and the O&M starts from the date of commissioning of the plant, as certified by Engineer in-charge of the work.

3. Maintenance Period is five (05) years and the maintenance starts from the date of commissioning of the plant. The agency should hand over the plant to KIADB in good working condition after satisfactory completion of maintenance period.

4. The work should be commenced in all earnestness within 7 (Seven) days from the date of work order, failing which it would be presumed that you are not interested in this work and action will be taken to get the work executed through alternate agency at your risk & cost.

5. The Contract amount is Rs.33,74,15,132.00 (excluding 18% GST) (Rupees Thirty Three Crores Seventy Four Lakhs Fifteen Thousand One Hundred Thirty Two Only)

6. *Applicable GST shall be paid separately in each running bills/final bill.*

7. *The monthly minimum progress shall be Rs.3,06,74,102.90*

8. *PERT Chart should be submitted before commencement of the work.*

(Emphasis Supplied)

4. True Copy of Work Order dated 10.12.2025 issued by KIADB to M/s Chaitra Civil Ventures LLP is annexed herewith as **Annexure R-2**.
5. With the above being laced on record, it is humbly submitted that this Hon'ble Tribunal may direct as it deems fit and the answering Respondent shall be bound by the same.

Date: 31.03.2026

File by


Executive Engineer
K.I.A.D.B., Mangaluru
Executive Engineer
KIADB, Zonal Office
Baikampady, Mangalore


Darpan KM

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KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD 4

(A Government of Karnataka Undertaking)

49, 4th & 5th Floors, 'East Wing', Khanija Bhavan, Race Course Road, Bengaluru-560 001.
Ph. : 080 22265383 Website : www.kiadb.in email : ceoem@kiadb.in

No. IADB/ENGG/44/ 1741 /2025-26

Date: 10/09/25
By Courier

Annexure R-1

To,
M/s. Chaitra Civil Ventures LLP,
Sy No.13, Next to BMTc Bus Depot,
Challaghatta Village, Kengeri Hobli,
Bengaluru South Taluk,
Bengaluru - 560 074.

LETTER OF ACCEPTANCE

Sir,

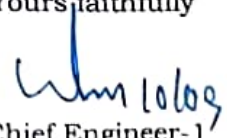
Sub : Establishment, Construction and Commissioning of 600 KLD Common Effluent Treatment Plant with ZLD facilities on Turnkey Basis including operation and maintenance of entire system for 05 years at Baikampadi Industrial Area, Dakshina Kannada District. (2nd Call).

- Ref : 1. Tender Notification No. IADB/ ENGG/ETND-EP-17/405/2024-25
Date:26.08.2024.
2. Technical Bid opened on 04.10.2024.
3. Tender Evaluation Committee Proceedings dated: 05.02.2025.
4. Financial Bid opened on 28.02.2025.
5. Proceedings of 100th Technical Committee Meeting held on 27.03.2025
6. Proceeding of 395th Board Meeting held on 04.08.2025
7. This office letter No.IADB/ENGG/44/867/2025-26 Date:26.08.2025.
8. Your letter dt: 30.08.2025
9. CEO & EM approved dt: 10.09.2025

With reference to the above, this is to notify you that your Tender for executing the work of "Establishment, Construction and Commissioning of 600 KLD Common Effluent Treatment Plant with ZLD facilities on Turnkey Basis including operation and maintenance of entire system for 05 years at Baikampadi Industrial Area, Dakshina Kannada District. (2nd Call)" for the contract price of **Rs.33,74,15,132.00 (excluding 18% GST) (Rupees Thirty Three Crores Seventy Four Lakhs Fifteen Thousand One Hundred Thirty Two Only)** as corrected and modified in accordance with the instructions to Tenderers is hereby accepted by the Board.

You are hereby requested to furnish Security deposit, in the form detailed in Clause 29.1 of ITT for an amount of **Rs.1,68,70,757.00 (Rupees One Crore Sixty Eight Lakhs Seventy Thousand Seven Hundred Fifty Seven Only)** valid upto 30.09.2027 in the form of Bank Guarantee in favour of "**CHIEF EXECUTIVE OFFICER & EXECUTIVE MEMBER, KIADB, BENGALURU**" within 20 days of the receipt of this letter of acceptance and sign the contract on stamp paper of value **Rs.33,742.00**. Failing which action as stated in Para 29.4 of ITT will be taken.

Yours faithfully


Chief Engineer-1

KARNATAKA INDUSTRIAL AREAS DEVELOPMENT BOARD

(A Government of Karnataka Undertaking)

49, 4th & 5th Floors, 'East Wing', Khanija Bhavan, Race Course Road, Bengaluru-560 001.
Ph. : 080 22265383 Website : www.kiadb.in email : ceoem@kiadb.in

No. IADB/ENGG/44/2940 /2025-26

Annexure R-2

Date: 10/12/25

By Courier

To,
M/s. Chaitra Civil Ventures LLP,
Sy No.13, Next to BMTC Bus Depot,
Challaghatta Village, Kengeri Hobli,
Bengaluru South Taluk,
Bengaluru - 560 074.

WORK ORDER

Sir,

Sub : Establishment, Construction and Commissioning of 600 KLD Common Effluent Treatment Plant with ZLD facilities on Turnkey Basis including operation and maintenance of entire system for 05 years at Baikampadi Industrial Area, Dakshina Kannada District. (2nd Call).

1. Tender Notification No. IADB/ ENGG/ETND-EP-17/405/2024-25
Date:26.08.2024.
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3. Tender Evaluation Committee Proceedings dated: 05.02.2025.
4. Financial Bid opened on 28.02.2025.
5. Proceedings of 100th Technical Committee Meeting held on 27.03.2025
6. Proceeding of 395th Board Meeting held on 04.08.2025
7. This office letter No.IADB/ENGG/44/867/2025-26 Date:26.08.2025.
8. Your letter dt: 30.08.2025
9. CEO & EM approved dt: 10.09.2025 for entrustment the work & issue LOA
10. This office Letter of Acceptance No.IADB/ENGG/44/1741/2025-26
Date:10.09.2025

Pursuant to furnishing the requisite security deposit as stipulated in ITT Clause 29.1, signing of the contract agreement and your negotiated offer to execute the above subject work over the quoted amount which works out to **(+)5.00%** above the amount put to tender is accepted. The said work is here by entrusted to you subject to the following conditions:-

1. The work should be executed as per approved designs, specifications, drawings and instructions of the Officer-in-charge of the work.
2. The date of commencement of work will be reckoned from **10.12.2025** & the work should be completed in all respects on or before **09.11.2026** and Defects Liability period including Operation and Maintenance period is 5 years and the O&M starts from the date of commissioning of the plant, as certified by Engineer in-charge of the work.
3. Maintenance Period is five (05) years and the maintenance starts from the date of commissioning of the plant. The agency should hand over the plant to KIADB in good working condition after satisfactory completion of maintenance period.
4. The work should be commenced in all earnestness within 7 (Seven) days from the date of work order, failing which it would be presumed that you are not interested in this work and action will be taken to get the work executed through alternate agency at your risk & cost.

..2...



K.I.A.D.B. Ref
Baikampadi, Mangaluru 575 011
17 DEC 2025
F30/2025-26

ACE
19/12/25
AE-1

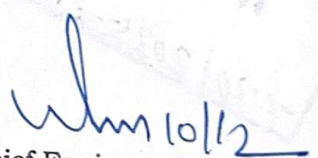
5. The Contract amount is **Rs.33,74,15,132.00 (excluding 18% GST) (Rupees Thirty Three Crores Seventy Four Lakhs Fifteen Thousand One Hundred Thirty Two Only)**
6. Applicable GST shall be paid separately in each running bills /final bill.
7. The monthly minimum progress shall be **Rs.3,06,74,102.90**
8. PERT Chart should be submitted before commencement of the work.

You are hereby instructed to meet the Executive Engineer, KIADB Zonal Office, Mangaluru, to take mark out and custody of the site and proceed with the execution of the said work in accordance with the contract documents.

Yours faithfully,
Sd/-
Chief Engineer-1

Copy to:

1. Superintendent Engineer-1, KIADB, Bengaluru for information
2. Executive Engineer, KIADB Zonal Office, Mangaluru- for information.
3. Water Cell, KIADB Head Office, Khanija Bhavan, Race Course Road, Bengaluru for information.
4. Accounts Officer, KIADB, Bengaluru for information.
5. Concerned File.


Chief Engineer-1